

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 104
(IB)-2721(ND)2019**

Under Section: 9 of IBC.

In the matter of:

M/s Straight Edge Contracts Pvt. Ltd.

....**Applicant**

Vs.

M/s Three C Shelters Pvt. Ltd.

....**Respondent**

Order delivered on 17.12.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :

For the Respondent :

Mr. Rajnish Sinha, Adv.

Mr. Nikhil Jain, Adv.

Ms. Shreya Kohli, Adv.

Mr. Rakshit Goyal, Adv.

ORDER

Let, pleadings be completed by all parties. Copy be served, if not served. Reply be filed within two weeks, with copy in advance to the other side. Rejoinder be filed within five days thereafter, with copy in advance to the other side. List on 09.01.2020.

**SD/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**SD/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

